

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

116. I.A. 177/2022  
I.A. 1629/2021  
I.A. 1359/2021  
I.A. 380/202  
I.A. 355/2021  
I.A. 352/2021  
I.A. 1757/2020  
I.A. 1548/2020  
I.A. 1315/2020  
I.A. 1310/2020

IN

C.P.(IB)-2660(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.04.2024**

NAME OF THE PARTIES: Dena Bank  
V/s.  
EMI Transmission Ltd.

SECTION 7 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

Adv. Ayush J Rajani a/w Adv Khushboo Shah I/b AKR Legal for Applicant Liquidator, Adv. Rinu Kallan i/b Integrum Legal for Respondent No. 4 in IA 1548 of 2020, Adv. M.S. Bhardwaj for the Respondent in I.A. 177/2022, I.A. 1629/2021, I.A. 1359/2021, I.A. 380/2021, I.A. 355/2021, I.A. 352/2021, I.A. 1757/2020, I.A. 1315/2020, I.A. 1315/2021, Adv. Anuj Tiwari for the Respondent No.2, 3 and 4 in I.A. 177/2022 are present.

1. At the request of the Liquidator, list on **19.06.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)